

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2201/2017

This the 26th day of March, 2018

**Hon'ble Shri Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sh. Pankaj Rohilla
Aged about 35
S/o Sh. Subhash Chand
R/o H.No. 80, Gali No.3,
Village Saidulajab,
PO Mehrauli,
New Delhi-110030 ... Applicant
(Working as TGT, Govt. of NCT of Delhi) (Group C)

(By Advocate : Sh. S.K. Gupta)

Versus

Govt. of NCT of Delhi through

1. Chief Secretary
Delhi Secretariat,
Players Building,
I.P. Estate, New Delhi.
2. Secretary (Services),
Level 7, B Wing,
Delhi Secretariat,
I.P. Estate, New Delhi -110002.
3. Director,
Directorate of Education,
Old Secretariat,
New Delhi.
4. Secretary,
Delhi Subordinate Service Selection Board,
FC-18, Institution Area,
Karkardooma, Delhi-110092.

... Respondents.

(By Advocate : Ms. Sangita Rai)

Order (oral)

By Hon'ble Mr. Raj Vir Sharma, Member (J)

Learned counsel for the respondents has placed before us a copy of Result Notice No. 608 dated 13.03.2018 for the Post Code 141/2012. A perusal of the same reveals that the applicant has been provisionally selected for the aforementioned post code. Learned counsel for the applicant submitted that the consequential benefits to which learned counsel for the respondents have no objection. She submitted that consequential benefits may be given as per law. Therefore, this OA is disposed of with a direction to the respondents to regulate the consequential benefits i.e. notional fixation and seniority with the fixation of pay with effect from the date when his counterpart has joined as per merit as per law.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

/sarita/